

Defective Case Register from 2025-04-21 to 2025-04-21

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/11763/2025	KARUNAKAR NAYAK	2025-04-21	Date of disp.of not furnished in ref. certificate , as per FIRS detail.
2	D-ABLAPL/11539/2025	BIBHUTI BHUSAN CHOUDHURY	2025-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title.
3	D-WP(C)/15408/2025	SAUBHAGYA KUMAR SAMAL	2025-04-21	Page no 16 20 22 24 and 31 to 42 not neat and legible
4	D-FAO/14774/2025	BIJAYA KUMAR DASH	2025-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Receipt showing deposit of awarded amount before the commissioner not filed. 2.Petitioner nos. 1 to 3 not Executed in V. nama.
5	D-WP(C)/15709/2025	SATYAJIT BEHERA	2025-04-21	Declaration paragraphs in place of 1 to 17 stated as 1 to 13 wrongly
6	D-ABLAPL/11516/2025	BISHNU PRASAD MALLICK	2025-04-21	20-VERNACULAR CERTIFICATE NOT FURNISHED. Annex.2 , not furnished in page no.14, as per index.
7	D-CMP/13925/2025	BISWAJIT MOHAPATRA	2025-04-21	Date of impugned order furnished in paragraph-1 of c.m.p and prayer are not tallied with the date in the impugned order filed under annexure- 6 . 2 .Annexure-2 is copy of c.s but in index itis mentioned C .S .A
8	D-MACA/15332/2025	G.P.DUTTA	2025-04-21	1.Period of Delay 46 days
9	D-ABLAPL/11541/2025	BASANTA KUMAR DAS	2025-04-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page nos.11 12 and 13 not legible.
10	D-MACA/15366/2025	G.P.DUTTA	2025-04-21	1. Period of Delay 42 days
11	D-ABLAPL/11542/2025	SAPAN KUMAR LENKA	2025-04-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.
12	D-MACA/15293/2025	ANUPAM DASH	2025-04-21	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 106 days 2. Court Fee Rs.1250/ payable not paid
13	D-ABLAPL/11666/2025	SURYAKANTA DWIBEDI	2025-04-21	1. Name of Father of the deponent on affidavit does not tally with cause title
14	D-ABLAPL/11459/2025	SURYAKANTA DWIBEDI	2025-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Nomenclature not proper in cause title, prayer and Sl. 4 and 5 of affidavit. 2.page no.13 and 17 not neat. 3.page not properly marked one page not page mark.
15	D-WP(C)/14132/2025	ANAM CHARAN PANDA	2025-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. no.2 of affidavit not tally with petitioner address in cause title.
16	D-BLAPL/11656/2025	JUGALA KISHORE PANDA	2025-04-21	Name of P.S. and Name of trial court in cause title not tally with rej. order.
17	D-WP(C)/13853/2025	ISHWAR MOHANTY	2025-04-21	Rs 30 /- to be paid on petition 2 Wel fare fund Rs 27/- and Hallogram Rs 50 /-to be paid on V nama
18	D-WP(C)/15843/2025	SANGRAM KUMAR SINGH	2025-04-21	.Receipt Showing Serv.copy To cg not Filed.
19	D-WP(C)/14312/2025	PRASANTA KUMAR SATAPATHY	2025-04-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -4 series not neat and legible. 2. Hologram of Rs 50/- in V.NAMA not affixed.
20	D-BLAPL/11818/2025	SARBESWAR SAHOO	2025-04-21	Fathers name not tally with Rejection order and cause title.Page 8 not found.
21	D-WP(C)/15440/2025	TAPAN KUMAR BISWAL	2025-04-21	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Nomenclature not furnished in V.nama.
22	D-WP(C)/15441/2025	TAPAN KUMAR BISWAL	2025-04-21	14-NOT PROPERLY INDEXED.
23	D-WP(C)/8576/2025	ALOK KUMAR MOHAPATRA	2025-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 23-NOMENCLATURE NOT CORRECTLY FURNISHED . NOMENCLATUREOF OF THIS CASE MAY BE (C M P)
24	D-WP(C)/15697/2025	JAYANANDA JENA	2025-04-21	Declaration Paragraphs not properly filled up. 2. Annexure -6 not neat and legible.
25	D-WP(C)/15739/2025	ADYASIDHI MISHRA	2025-04-21	14-NOT PROPERLY INDEXED. PAGE 34 109 NOT LEGIBLE
26	D-CMAPL/15327/2025	ADV.	2025-04-21	put up for SR after filing of c.copy of impugned order
27	D-WP(C)/15795/2025	SATYA SMRUTI MOHANTY	2025-04-21	Complete Annexure -1 and 3 not filed.
28	D-CRLMC/11081/2025	RAGHUNATH DASMOHAPATRA	2025-04-21	C.Copy of impugned order not filed.
29	D-WP(C)/15140/2025	SANJEEV UDGATA	2025-04-21	.Subject Code Not Furnished .
30	D-WP(C)/15698/2025	JAYANANDA JENA	2025-04-21	1.Declaration paragraphs not properly filled up. 2. Annexure-6 not neat and legible.3. Age of petitioner not tally in the cause title as well as affidavit

31	D-WP(C)/14378/2025	DURGESH NARAYAN RATH	2025-04-21	Page no 24 and 29 not neat and legible.
32	D-WP(C)/14625/2025	BASUDEV BARIK	2025-04-21	Page no 16 17 and 18 not neat and legible
33	D-BLAPL/11750/2025	DALIRANI BEHURAY	2025-04-21	Page No 9 is not neat. Hologram fee of Rs50/- not Affixed in V. Nama
34	D-CRLA/10803/2025	ARUPA NANDA DAS	2025-04-21	1-Good ground certificate not furnished
35	D-BLAPL/11749/2025	DALIRANI BEHURAY	2025-04-21	C.T. Case No and P.S. Case No in Prayer is not matched with the Original Petition. Hologram fee of Rs 50/- not Affixed in V Nama
36	D-WP(C)/15966/2025	MANOJA KUMAR KHUNTIA	2025-04-21	Age of the petitioner not tally in cause title as well as affidavit.
37	D-ABLAPL/11900/2025	GYANENDRA CHANDRA SWAIN	2025-04-21	Page no 18 and 19 not legible
38	D-BLAPL/11614/2025	NIRANJAN LENKA	2025-04-21	1.As rejection order under Annexure-3,in G.R.Case No. not mentioned in the cause title
39	D-CMAPL/10724/2025	SHASHI BHUSAN JENA	2025-04-21	Age of petitioner no 2 not mentioned
40	D-WP(C)/15220/2025	SAMEER KUMAR DAS	2025-04-21	Page no. 56 not properly scanned.
41	D-BLAPL/11618/2025	DUSHMANTA SAHOO	2025-04-21	14-NOT PROPERLY INDEXED. A and B not mentioned in index.
42	D-BLAPL/11513/2025	ARIJEET MISHRA	2025-04-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.89/- not paid in the v.nama.
43	D-BLAPL/11668/2025	UMAKANTA BARIK	2025-04-21	As per rej. order, G.R. no. not correct in synopsis.
44	D-BLAPL/11633/2025	JUGALA KISHORE PANDA	2025-04-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Vnama not properly stamped.
45	D-CMP/15298/2025	AMIT KUMAR DAS	2025-04-21	1.Date mentioned in the Prayer be corrected.2.Annexure- 4 is illegible.3. Petitioner -1 not executed the Vakalat.
46	D-BLAPL/11677/2025	NARENDRA PRASAD RATH	2025-04-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.
47	D-ABLAPL/11868/2025	SURYAKANTA DWIBEDI	2025-04-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Subject Code Not Furnished .
48	D-BLAPL/11681/2025	SAKTI PRASAD DAS	2025-04-21	As per index, page and annex.2 not marked.
49	D-ABLAPL/11871/2025	SURYAKANTA DWIBEDI	2025-04-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly furnished in Index.
50	D-BLAPL/11685/2025	SAKTI PRASAD DAS	2025-04-21	As per index, page and annex.2 not marked .
51	D-CRLMC/10657/2025	ANANTA NARAYAN PATTANAYAK	2025-04-21	. Certified copy of annex-1 not filed

52	D-BLAPL/11703/2025	AMIT BISWAL	2025-04-21	As per rejection order, name of trial court not tally with cause title.,
53	D-BLAPL/11274/2025	RAMANANDA THANAPATI	2025-04-21	1. As per standing order no.03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition.
54	D-ABLAPL/11484/2025	ANJAN KUMAR BISWAL	2025-04-21	Name of father of victim shall not be mentioned i as per standing order. Put up for further SR.
55	D-GCRLA/11597/2025	T.K. PRAHARAJ (A.S.C.)	2025-04-21	Index not filed. Page mark not made.
56	D-WP(C)/15811/2025	ATMAJIT MANMITH DAS	2025-04-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
57	D-WP(C)/15812/2025	ATMAJIT MANMITH DAS	2025-04-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
58	D-BLAPL/11430/2025	BIRANCHI NARAYAN MAHAPATRA	2025-04-21	1.Occupation not mentioned in Affidavit . 2.An affidavit serial no 4 mentioned Writ Application instead of Bail Application.3.S.T.case number does not tally annexure 8 as per index.
59	D-ABLAPL/11589/2025	PRIYA RANJAN SINGH	2025-04-21	G.R. case no. not correctly furnished in cause title under heading in the matter of.G.R. case no. not correctly furnished in cause title under heading in the matter of.
60	D-BLAPL/11153/2025	PUSPAMITRA MOHAPATRA	2025-04-21	Date of Rejection order not tally with cause title.
61	D-BLAPL/11437/2025	MANAS KUMAR CHAND	2025-04-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Copy of F.I.R not mentioned as annexure 1 and annexure 2 not mentioned in body of petition.
62	D-ABLAPL/11591/2025	GAUTAM CHARAN ROUT	2025-04-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED C fee Rs-1 not paid in V.nama
63	D-BLAPL/8466/2025	SURYAKANTA DWIBEDI	2025-04-21	I.A filed for Dispensing c.copy of order dated.18.1.21.Address of the Honble Court not proper in I.A 2..Petition not correctly addressed to Honorable Court
64	D-BLAPL/11710/2025	PRASANTA KUMAR SAHOO	2025-04-21	1. Date of rejection order under Annexure-2 does not tally with index and petition.
65	D-BLAPL/11718/2025	PRASANT KUMAR BARIK	2025-04-21	1. Date of rejection order under Annexure-2 does not tally with Index.
66	D-BLAPL/11444/2025	BISWARANJAN MAHARATHA	2025-04-21	1.Code not correctly mentioned in the cause title.
67	D-BLAPL/11729/2025	DEBASIS SAHOO	2025-04-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.10 11 12 and 15 not legible.2. Annexure-1 and 2 not properly page marked in Index.3.Rejection order not Annexure in Index and F.I.R.Annexure in twice.

68	D-BLAPL/11467/2025	JYOTI RANJAN DEO	2025-04-21	P.S.name and no not mentioned in Cause Title.
69	D-BLAPL/11745/2025	DALIRANI BEHURAY	2025-04-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Welfare fee of Rs. 50/- not paid on V.nama.2. Page no7 not legible.
70	D-BLAPL/11495/2025	AMITAV TRIPATHY	2025-04-21	1.petition not correctly paginated in index.
71	D-BLAPL/11747/2025	DALIRANI BEHURAY	2025-04-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama.
72	D-WP(C)/14324/2025	SHREYANSH RAJGURU	2025-04-21	Age of Op No 5 not furnished in the cause title. 2..Receipt Showing Serv.copy To cg not Filed.
73	D-BLAPL/11498/2025	DEEPAK KUMAR PANDA	2025-04-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name of the trial court and matter not furnished in the cause title. 2.BLAPL. No.5905/2024, date of disp.of not furnished in ref. certificate, as per FIRS detail. 3.Order passed by3rd. Addl.sessions Judge Puri not correctly furnished , in para.2 of petition as per rej. order. 4. D.C.fee Rs.12/- to be paid on V.nama.
74	D-BLAPL/11990/2025	SURYA KANTA PRADHAN	2025-04-21	1.After page no.24 same rejection order under Annexure-2 placed on record.
75	D-WP(C)/14384/2025	ABHILASH MISHRA	2025-04-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -1 not neat and legible.
76	D-BLAPL/11508/2025	YUVRAJ PAREKH	2025-04-21	1. As rejection order under Annexure-5, S.T.case no. not mentioned in the cause title.
77	D-WP(C)/14323/2025	NIROD KUMAR SAHU	2025-04-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -5 and 6 series not neat and legible. 2. The Age of Petitioner No 1 not tally with cause title ,affidavit as well as IA application affidavit
78	D-CRLREV/11550/2025	SATYA NARAYAN MISHRA 4	2025-04-21	1.Copy of Trial Court Judgement / Order Not filed .
79	D-WP(C)/14326/2025	RAGHUNATH BISWAL	2025-04-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED . As per record, Annexure-7 not properly page marked in Index.
80	D-WP(C)/14330/2025	RAGHUNATH BISWAL	2025-04-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
81	D-WP(C)/14026/2025	DR. JITENDRA KUMAR LENKA	2025-04-21	Address of op.2 not correctly furnished.

82	D-WP(C)/14404/2025	GOUTAM KUMAR ACHARYA	2025-04-21	Date of copy of inquiry report vide annex-17 not tally with Index.
83	D-WP(C)/16143/2025	SASWATA PATNAIK	2025-04-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annexure- 3 not neat and legible. 2..Receipt Showing Serv.copy To cg not Filed.
84	D-WP(C)/14436/2025	GANESH PRASAD SAMAL	2025-04-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs.50 /- not paid.
85	D-ABLAPL/11959/2025	LOPAMUDRA PRADHAN	2025-04-21	14-NOT PROPERLY INDEXED.
86	D-WP(C)/14434/2025	BIBHUTI BHUSAN PANDA	2025-04-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 45 to 51 and 53 not legible.
87	D-CRLMC/11598/2025	BIBHUTI BHUSAN ROUT	2025-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title.
88	D-CRLREV/9801/2025	JATINDRA KUMAR MOHAPATRA	2025-04-21	good grounds certificate not furnished
89	D-CRLREV/11702/2025	SURYAKANTA DWIBEDI	2025-04-21	Copy of Trial Court Judgement / Order - C.Copy not filed 2.Code Not correctly furnished.
90	D-ABLAPL/11316/2025	PRAVASH CHANDRA JENA	2025-04-21	As per standing order name of the victim / informant shall not be reflected in the petition . Then S.R. will be made.
91	D-ABLAPL/11329/2025	JAJATI KESHARI KHUNTIA	2025-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph no. not correctly furnished on declaration.
92	D-ABLAPL/11282/2025	NENTRANANDA BISWAL	2025-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
93	D-ABLAPL/11367/2025	PRASANTA KUMAR PANDA	2025-04-21	G.R.CASE NO NOT MENTIONED IN ENTIRE PETITION.
94	D-ABLAPL/11386/2025	AMIYA KUMAR MOHANTY	2025-04-21	23-NOMENCLATURE NOT CORRECTLY FURNISHED . Nomenclature not correctly furnished in the affidavit.
95	D-WP(C)/14377/2025	KALPATARU MISHRA	2025-04-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
96	D-ABLAPL/11411/2025	RUDRA NARAYAN PARIJA	2025-04-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.

97	D- ABLAPL/11480/2025	SAUMYA RANJAN PRADHAN	2025-04- 21	CT case no not mentioned in synopsis.
98	D-WP(C)/14368/2025	RANJIT MOHANTY	2025-04- 21	1.Prayer Not Made In The Petition.
99	D- ABLAPL/11406/2025	SUSHANTA KUMAR JOSHI	2025-04- 21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Page no 8 not found.
100	D- ABLAPL/11700/2025	KUMAR PRAJWAL	2025-04- 21	1. Nomenclature of the Case,Special C.T. (Spl.)Case on cause title does not tally with Synopsis, para-1 and prayer of the petition.
101	D- ABLAPL/11719/2025	PREETAM MISHRA	2025-04- 21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annex.1 not neat.
102	D- ABLAPL/11736/2025	GYANA RANJAN SETHI	2025-04- 21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 21-04-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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